

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 3549
ANSWERED ON 17.12.2024

INCLUSION OF E-TAXIS IN PM e-DRIVE SCHEME

3549. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of HEAVY INDUSTRIESभारी उद्योग मंत्रीbe pleased to state:

- (a) whether the Government is considering the inclusion of e-Taxis within the scope of the recently approved PM e-DRIVE scheme to promote Electric Vehicle (EV) adoption in India's shared mobility sector;
- (b) if so, the details of any assessments or studies conducted by the Government on the environmental impact of high-mileage vehicles in the transportation sector and the potential benefits of replacing cab fleets with EVs; and
- (c) the details of the measures being planned by the Government to incentivise the transition of cab fleets to electric vehicles to reduce environmental impact and improve air quality in urban areas?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a): No. The PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme notified by the Ministry of Heavy Industries on 29th September, 2024, aims to incentivise sale of e-2W, e-3W, e-Trucks, e-Ambulances and e-buses. The scheme also aims to support development of electric vehicle public charging infrastructure and upgradation of vehicle testing agencies.

(b): Does not arise in view of reply to part (a).

(c): At present, the Government is not considering to incentivise the transition of cab fleets to electric vehicles.
